

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.3028 of 2014

Registrar(Judicial), Orissa High Court Petitioner

None

-versus-

State of Odisha and others Opposite Parties

Mr.D.Mohanty, AGA

Mr.Manoj Kumar Mishra, Senior Advocate for OP No.5

Mr.S.K.Padhi, Senior Advocate for OP No. 20

Mr.K.P.Nanda, Advocate for OP No.6

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
28.03.2023**

Order No.

10. 1. Mr.Manoj Kumar Mishra, learned Senior Counsel appearing for O.P. No.5-National Institute of Occupational Health (N.I.O.H.) states that the affidavit of the State Government has been sent to the N.I.O.H. for its response and the same will be filed before the next date.
2. List on 4th May, 2023.

**(Dr. S. Muralidhar)
Chief Justice**

**(G. Satapathy)
Judge**